COURT NO. 35

THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)
(AFTER DAILY LIST - WEEKLY LIST WILL BE TAKEN UP)
(ALL PASSOVER MATTERS WILL BE TAKEN UP AT 02:15 PM)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
1	TRCMP/373/2026 IA 1/2026 Stay Petition	KOTAPATI ALIAS YALAVARTHI ANUSHA CHOWDARY Vs KOTAPATI RAMAKRISHNA	D VAMSI KRISHNA		PRAKASAM
2	TRCMP/374/2026 IA 1/2026 Stay Petition	RAVIPUDI ALIAS KOLLA BHARATHI Vs RAVIPUDI JAYARAM	AYESHA AZMA S		GUNTUR
3	TRCMP/375/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	GAJULA GOWTHAMI ALIAS JANGAMSETTY GOWTHAMI Vs JANGAMSETTY JAGADEESH KUMAR	VENKAT CHALASANI		CHITTOOR

COURT NO. 35

THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR EXTENSION OF TIME					
4	IA/1/2018 Extension Petition SA/1339/2017	AKULA MURALI KRISHNA Vs		D V S SITA RAMA RAJU RAVI CHEEMALAPATI	VISAKHAPATNAM
FOR COMPLIANCE					
5	SA/24/2016 (OS/281/2009)	BADESABGARI ZAKIR HUSSAIN @ NEPAL ZAKIR HUSSAIN Vs BUGGANA RAJAGOPAL REDDY	T VISHNU TEJA	Trial Court record not received.	KURNOOL
FOR ORDERS (AT 04:00 PM)					
6.1,6.2 along with 6					
6	TRCRLP/87/2025 IA 1/2025 Stay Petition	SRI MADARAPU RAJABABU Vs SMT MADARAPU @ BANDARU SRAVANA SANDHYA	HEMANTH KUMAR VENNA VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	RAMA MURTY P V S A PUBLIC PROSECUTOR COURT AT 04:00 PM	WEST GODAVARI
6.1	TRCMP/238/2026 IA 1/2026 Stay Petition	MADARAPU ALIAS BANDARU SRAVANA SANDHYA Vs SRI MADARAPU RAJABABU	RAMA MURTY P V S A	HEMANTH KUMAR VENNA	EAST GODAVARI
6.2	TRCMP/240/2026 IA 1/2026 Stay Petition	MADARAPU ALIAS BANDARU SRAVANA SANDHYA Vs MADARAPU RAJABABU	RAMA MURTY P V S A	HEMANTH KUMAR VENNA	EAST GODAVARI
7	TRCMP/379/2025 IA 1/2025 Stay Petition IA 1/2026 Stay Petition	BEZAWADA SARASWATHI Vs MINDAGUDITHI PUHPAVATHI (DIED)	RAMA MURTY P V S A	SRINIVAS MALLAMPALLI COURT/CELL AT 04:00 PM	EAST GODAVARI
FOR ORDERS OF COURT					
8	AS/142/2004 (OS/42/1985)	SUGUNA E.T.K.C. Vs SUNDARAMMA CHIRSTIAN(DIED) & 2 OTHERS	M PITCHAIAH	828/P PHALGUNA RAO C S	GUNTUR
SPECIALLY IDENTIFIED CASES					
9	AS/247/1995 IA 1/1993 Restoration Petition	MOLUCHURU VIJAYA BHASKAR REDDY Vs ANDHRA PRADESH WAKF BOARD HYDERABAD	P SARADA	SHAIK KHAJA BASHA	-
10.1,10.2 along with 10					
10	AS/1008/1997 IA 8/2003(XOBJ 100930/2003) Direction Petition IA 3/2014(ASMP 1946/2014) Compromise Petition IA 1/2024 Direction Petition	K.KRISHNA MURTHY (DIED) & 2 OTHRS Vs SRI SAIBABA SEVA BHAKTA MANDLI AND 10 ORS	RACHNA S WADDEPALLI MAHADEVA KANTHRIGALA	K RAGHU VEER HABEEB SHEIKH J JANAKIRAMI REDDY RAJA REDDY KONETI K V N BHUPAL GP FOR APPEALS K JAGAN MOHAN REDDY K VIJAYAKUMAR REDDY Trial court record not received	KURNOOL

10.1	AS/1781/2002 (OS/2/1992) IA 2/1998(CMP 9958/1998)	J. NAGARAJU Vs DEPUTY COMMISSIONER OF ENDOWMENTS	J DASARATHI	C PATTABHI RAMA RAO J JANAKIRAMI REDDY	KURNOOL
10.2	AS/357/2007 (OS/2/1992)	SRI SRI SAIBABA SEVA BHAKTA MANDALI Vs THE DY. COMMISSIONER OF ENDOWMENTS DEPARTMENT	C PATTABHI RAMA RAO	GP FOR APPEALS	KURNOOL

11.1 along with 11

11	AS/311/2000 (OS/6/1987)	THE STATE OF A.P. Vs MANNE RAMAKRISHNA	GP FOR APPEALS	N SIVA REDDY A PRABHAKAR RAO	GUNTUR
11.1	AS/769/1995 (OP/90/1987)	ZILLA GRANHALAYA SAMSTHA Vs MANNE RAMAKRISHNA	GP FOR APPEALS	N SIVA REDDY K HARINATH	GUNTUR
12	AS/3496/2003 (OS/411/1994) IA 1/2014(ASMP 5625/2014)	K.BASAVA PUNNAIAH Vs K.KOTESWARA RAO	M R K CHAKRAVARTHY	1605/VL N G K MURTHY	KRISHNA

13.1,13.2 along with 13

13	TRAS/655/2011 (AS/173/2008) IA 1/2011(TRCMPMP 146/2011) Stay Petition IA 1/2012(ASMP 5829/2012) IA 1/2018 Addl. Evidence Petition	RAPETI VENKTARAMANA MURTHY Vs STATE OF ANDHRA PRADESH	S GANESH Y CHANDRASEKHAR	GP FOR ARBITRATION A V S LAXMI E V V S RAVI KUMAR	EAST GODAVARI
13.1	AS/4/2005 (OS/112/2003) IA 1/2016(ASMP 373/2016) Petition to Declare Major IA 1/2018 Extension Petition IA 1/2019 Addl. Evidence Petition	MASTER JAGADEESH CHANDRA PRAKASH Vs YELLAPU @ KURLA BULIRAJU @ VEERANNA & 4 OTHERS	S GANESH	E V V S RAVI KUMAR	EAST GODAVARI
13.2	CMA/957/2013 (OA/2929/2010) IA 1/2014(CMAMP 11259/2014) IA 1/2015(CMAMP 2025/2015) Implead Petition IA 1/2023 Implead Petition	YELLAPU BULIRAJU@VEERANNA Vs THE ASST.COMMISSIONER & 2 OTHERS	A V S LAXMI	. A S C BOSE SRINIVAS AAGUM E V V S RAVI KUMAR ARAVALA SREENIVASA RAO	EAST GODAVARI

ADMISSION

14	TRCMP/128/2025 IA 1/2025 Stay Petition	G RAJ KUMAR Vs BADAM SAILAJA	AYESHA AZMA S	CELL	VISAKHAPATNAM
15	TRCMP/74/2026 IA 1/2026 Stay Petition	KODAVALI VIJAYA LAKSHMI Vs MURATHOTI SURENDRABABU	GUTTAPALEM VIJAYA KUMAR	CELL	YSR KADAPA
16	TRCMP/112/2026 IA 1/2026 Stay Petition	NOOTHIGATTU SASIKALA Vs KASAM VENKATA RAJ GOPAL	Pothubandi V.V.Satyaramaraju	RAYAPROLU SRIKANTH B V APARNA LAKSHMI GP FOR ARBITRATION	VISAKHAPATNAM
17	TRCMP/192/2026 IA 1/2026 Stay Petition	TATAVARTHI YAMINI Vs TATAVARTHI NAGA SAI	NARASIMHA RAO M R L	CELL	KRISHNA

18	TRCMP/209/2026 IA 1/2026 Stay Petition	TAMADA ANUSHA Vs KRISIPATI SIVANAGENDRA REDDY	A K KISHORE REDDY	CELL	ANANTAPUR
19	TRCMP/211/2026 IA 1/2026 Stay Petition	VIJAYA ASSOCIATES Vs KOLA SATYANARAYANAMMA	G RAMA GOPAL	B SRIRAM KARTIK GINJUPALLI SUBBA RAO	EAST GODAVARI
20	TRCMP/231/2026 IA 1/2026 Stay Petition	PEGADA LAVANYA Vs MADDULURI MANOHAR	VENKATA DURGA RAO ANANTHA	VENKATESWARLU KOLLA CELL	PRAKASAM
21	TRCMP/271/2026 IA 1/2026 Stay Petition	VEERAMALLA ALLIAS PAADI DIVYA SRAVANI Vs VEERAMALLA LAKSHMAN	VMR LEGAL	P GOPALA KRISHNA	GUNTUR
22	TRCMP/273/2026 IA 1/2026 Stay Petition	RAYALA KAVITA Vs THIRUMALASETTY SIVA KUMAR	A RAVI SHANKAR	G V GANGADHAR	SPS NELLORE
23	TRCMP/280/2026 IA 1/2026 Stay Petition	KANUMURI VARSHITA Vs GUDURU APPA RAO	YADAVALLI RAMESH		GUNTUR
24	TRCMP/294/2026 IA 1/2026 Stay Petition	TALATAM PRABHAKAR RAO Vs TALATAM APARNA KEERTHI	P RAJESH BABU		VISAKHAPATNAM
25	TRCMP/295/2026 IA 1/2026 Stay Petition	VADDEBOINA SUNITHA ALIAS YASARAPU SUNITHA Vs VADDEBOINA RAMBABU	M SOLOMON RAJU		GUNTUR
26	TRCMP/296/2026 IA 1/2026 Stay Petition	KOVELAMUDI VENKATA KUTUMBA RAO Vs VADDEMPUDI RAMAKRISHNA	SAI GANGADHAR CHAMARTY		-
27	TRCMP/298/2026 IA 1/2026 Stay Petition	NETTI ANUSHA Vs GOSULA SURENDRANATH VAMSI	B.SUDHAKAR KUMAR	SIMHACHALAM KARUKOLA CELL	VISAKHAPATNAM
28	TRCMP/299/2026 IA 1/2026 Stay Petition	RAGHUMANDA DEVI Vs RAGHUMANDA KRISHNA RAO	B.SUDHAKAR KUMAR	CELL	EAST GODAVARI

29.1 along with 29

29	TRCMP/301/2026 IA 1/2026 Stay Petition	TANNERU VIJAYA DURGA BHAVNI Vs TANNERU TAJESH	SHAIK MEERAVALI	M SIVA KUMAR	KRISHNA
29.1	TRCRLP/71/2026 IA 1/2026 Stay Petition	TANNERU TAJESH Vs TANNERU VIJAYA DURGA BHAVANI	M SIVA KUMAR	SHAIK MEERAVALI PUBLIC PROSECUTOR	KRISHNA
30	TRCMP/305/2026 IA 1/2026 Stay Petition	UNDARAJAVARPU REBEKAH SMILEY Vs BADAMPUDI DEEPAK CAREY	PHANI TEJA CHERUVU	G RONALD RAJU	WEST GODAVARI
31	TRCMP/306/2026 IA 1/2026 Stay Petition	DR KASTURI LAKSHMI NAGA SINDHUJA Vs DR D M CHARAN SAI	K SAI SWAROOP	G SIMHADRI CELL	KURNOOL

32	TRCMP/331/2026 IA 1/2026 Stay Petition	GHANTASALA ALIAS MUNGARA RAMALAKSHMI ALIAS LAKSHMISRI Vs GHANTASALA NARENDRA	B V ANJANEYULU		WEST GODAVARI
33	TRCMP/341/2026 IA 1/2026 Stay Petition	VAKATI MEENAKSHI ALIAS BONTHU MEENAKSHI Vs VAKATI SURESHBABU ALIAS SURESH	KALLA TULASI DURGAMBA		SPS NELLORE

INTERLOCUTORY

34	TRCMP/221/2024 IA 1/2024 Stay Petition	TADI ADI REDDY Vs NALLAMILLI TARAKA RAMA REDDY	N SIVA REDDY	P NAGENDRA REDDY P RAJKUMAR CELL	SRIKAKULAM
35	TRCMP/341/2024 IA 1/2024 Stay Petition	SATTI (NALLAMILLI) LAKSHMI LAHARI Vs NALLAMILLI VENKATESWARA REDDY	C PRAKASH REDDY	CELL	VISAKHAPATNAM
36	TRCMP/443/2024 IA 1/2024 Stay Petition	GAJJELA LALITHA @ LALITHAKUMARI Vs GAJJELA LOVARAJU	ELURU SESHA MAHESH BABU	SRAVAN KUMAR NAIDANA CELL	EAST GODAVARI
37	TRCMP/185/2025 IA 1/2025 Stay Petition	OLETI NAGA JYOTHI Vs OLETI SRINU BABU	SUBBAIAH MUNIPALLI	MUSUDI BABJI	EAST GODAVARI
38	TRCMP/197/2025 IA 1/2025 Stay Petition	G.SANNUTHI MELODY Vs DR. M.SUMAN MANDLA	LINGALA HAZARATHAIAH		SPS NELLORE
39	TRCMP/213/2025 IA 1/2025 Stay Petition	GORIPARTHI SUREKHA @ VENKATA SUREKHA Vs GORIPARTHI LAKSHMI NAGA SIVA SATYA PHANI KUMAR	BHARATH KUMAR PUDUCHERI	COURT/29 OCT	KRISHNA
40	TRCMP/229/2025 IA 1/2025 Stay Petition	MOLLETI VENKATA SURYA JAYANTHI LAKSHMI Vs INJIRAPU SUNIL KUMAR	T DIWAKAR REDDY	CHINNALA PRAVEEN	SRIKAKULAM
41	TRCMP/242/2025 IA 1/2025 Stay Petition	GUNDARAPU JAYASRI Vs GUNDARAPU LAKSHMI KIRAN BABU @ NANI	G.V.ANAND KUMAR	M KISHORE BABU PT/COURT	KRISHNA
42	TRCMP/303/2025 IA 1/2025 Stay Petition	PAYYAVULA PAVITRA CHOWDARY Vs PAYYAVULA UMA SHANKAR	ALLU HARI NARAYANA	T D PANI KUMAR	VISAKHAPATNAM
43	TRCMP/335/2025 IA 1/2025 Stay Petition	MOTURI BHARGAVI Vs SURABATHULA CHANDRA SEKHAR	T DIWAKAR REDDY	CELL	VIZIANAGARAM
44	TRCMP/357/2025 IA 1/2025 Stay Petition	SHAIK AYESHA SIDDIQ ALIAS SIDDIQ Vs S.SHOUKATH BASHA	G SRI HARSHA	CELL	CHITTOOR
45	TRCMP/368/2025 IA 1/2025 Stay Petition	KURRELA UMA DEVI Vs KOTTURI PHANI KUMAR	G RAMA GOPAL	UDAYA SRI MALLIDI	VISAKHAPATNAM
46	TRCMP/411/2025 IA 1/2025 Stay Petition	PATAN SABIRA Vs PATAN ALTHAF	AMANCHARLA SATISH BABU		SPS NELLORE

47	TRCMP/78/2026 IA 1/2026 Stay Petition	DESINEEDI (AMMISETTI) DEVI SUPRIYANKA Vs DESINEEDI SAI TEJA	GADE NAGESWARA RAO	CH.U.M.REDDY CELL	KRISHNA
48	TRCMP/113/2026 IA 1/2026 Stay Petition	OGGU SUNITHA Vs OGGU BHAVANA RUSHI	AKULA VAMSI KRISHNA	B V APARNA LAKSHMI CELL	VISAKHAPATNAM
49	TRCMP/122/2026 IA 1/2026 Stay Petition	BANDARU MEGHANA DEVI @ SRI DEVI Vs BANDARU VISHNU VARDHAN	B JAYA PRABHAKARA RAO	PAMARTHI KAMESWARA RAO CELL	WEST GODAVARI
50	TRCMP/151/2026 IA 1/2026 Stay Petition	BHADRAMPALLI SHAIK RESHMA @ SARAHA Vs SHAIK MAHAMMAD MUZEEB	VIVEKANANDA VIRUPAKSHA	CELL	KURNOOL
51	TRCMP/167/2026 IA 1/2026 Stay Petition	KATRAGADDA (LINGAM) PREMALATHA @ BUJJI Vs KATRAGADDA SRIKANTH	PETA GNANA TEJA	JAYA PRAKASH ROKKALA CELL	EAST GODAVARI
52	TRCMP/169/2026 IA 1/2026 Stay Petition	KRISHTRPATI ALIAS SURINI LAKSHMI SUPRIYA Vs KRISHTIPATI ANJI REDDY	K MOHAN RAMI REDDY	CELL	CHITTOOR
53	TRCMP/174/2026 IA 1/2026 Stay Petition	SMT PILLA KUSUMA Vs SRI PILLA VENKATA APPA RAO	R SIVA SAI SWARUP	G R SUDHAKAR PT/COURT	VISAKHAPATNAM

FINAL HEARING

54	TRCMP/311/2026 IA 1/2026 Stay Petition	MATTAPARTHI MAHESWARI Vs ILLA VIJAYA BHASKAR	SUBBARAO DHULIPALLA	COURT/28 OCT	VISAKHAPATNAM

ADMISSION

55.1 along with 55

55	TRCRLP/19/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition IA 1/2024 Implead Petition	M/S N.MART RETAILS Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	NEELOTHPAL GANJI SPL.PUBLIC PROSECUTOR FOR CID CELL	KURNOOL
55.1	TRCRLP/20/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition IA 1/2024 Implead Petition	M/S. N MART RETAILS Vs THE STATE OF ANDHRA PRADESH	RAVITEJA PADIRI	NEELOTHPAL GANJI SPL.PUBLIC PROSECUTOR FOR CID	VISAKHAPATNAM
56	TRCRLP/7/2023 IA 2/2023 Stay Petition	P.BONUS REDDY @ P.B. REDDY Vs THE STATE OF ANDHRA PRADESH	PAVANI SIVA KUMAR	PUBLIC PROSECUTOR (AP) K RAGHU VEER CELL	CHITTOOR
57	TRCRLP/4/2024 IA 1/2024 Stay (u/s 407(6))	SANKA KAVYA Vs SANKA AVINASH	T JANARDHAN RAO	PUBLIC PROSECUTOR G SAI NARAYANA RAO COURT/29 OCT	VIZIANAGARAM
58	TRCRLP/24/2024 IA 1/2024 Stay Petition	SADARAM NARASINGA RAO Vs THE STATE OF ANDHRA PRADESH	KORIBILLI SANDEEP	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM

59	TRCRLP/64/2024 IA 1/2024 Stay (u/s 407(6))	DODDAMANI ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	G R SUDHAKAR	PUBLIC PROSECUTOR	ANANTAPUR
60	TRCRLP/77/2024 IA 1/2024 Stay (u/s 407(6))	SALAKANENI PULLAIAH Vs THE STATE OF AP	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR	PRAKASAM
61	TRCRLP/38/2025 IA 1/2025 Stay Petition	PERURI SUDHAKARUDU Vs THE STATE OF ANDHRA PRADESH	CHENNAKESAVULU KOTTE	PUBLIC PROSECUTOR PATHURI SRINIVAS	WEST GODAVARI

62.1,62.2,62.3,62.4,62.5,62.6,62.7,62.8,62.9,62.10 along with 62

62	TRCRLP/63/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	TELANAKULA SRI LAKSHMI KIRANMAI @ T.KIRANMAI Vs VANGALA VENKATA RAMI REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.1	TRCRLP/62/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs MADDELA VIJAYA VARDAN REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.2	TRCRLP/64/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs AVULA SURESH BABU	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.3	TRCRLP/65/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs GADDA YESANNA	MOHANNAIR RAJEEV KUMAR	PUBLIC PROSECUTOR	KRISHNA
62.4	TRCRLP/66/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs WUDARU BALAESWARA REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.5	TRCRLP/67/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	TELANAKULA SRI LAKSHMI KIRANMAI @ T KIRANMAI Vs VANGALA SATYANARAYANA REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.6	TRCRLP/68/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs GODUGU MAHESH	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.7	TRCRLP/69/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	TELANAKULA SRI LAKSHMI KIRANMAI @ T.KIRANMAI Vs VANGALA VARALAKSHMAMMA	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.8	TRCRLP/70/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs POREDDY CHINNA SWAMY REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
62.9	TRCRLP/71/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs MADDELA GOPAL REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA

62.10	TRCRLP/76/2025 IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	THAMMINA AMARNATH Vs V. HARINATHA REDDY	MOHANNAIR RAJEEV KUMAR	P GANGA RAMI REDDY PUBLIC PROSECUTOR	KRISHNA
63	TRCRLP/123/2025 IA 1/2025 STAY 447(6)	DIGUVAPALEM RAVI ALIAS BOYA RAVI Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR COURT/28 OCT	KURNOOL
64	TRCRLP/8/2026 IA 2/2026 STAY 447(6)	CHEVULA SRI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	ROSEDAR S.R.A	PUBLIC PROSECUTOR K SRINIVAS	SPS NELLORE
65	TRCRLP/51/2026 IA 1/2026 STAY 447(6)	BYRRAJU SIDDHARTHA VARMA Vs BYRRAJU SOUMICA	TAMADA RAMJI VARMA	VENKATA DURGA PRASAD Trial Court record not received. COURT/28 OCT	EAST GODAVARI

66.1 along with 66

66	TRCRLP/84/2026 IA 1/2026 Stay Petition	GUDIVADA SITHA RAMAIAH Vs GOGINENI SATYANARAYANA	RAMESH BABU NELATURI	J JANAKIRAMI REDDY PUBLIC PROSECUTOR	KURNOOL
66.1	TRCRLP/82/2026 IA 1/2026 Stay Petition	GUDIVADA SITHA RAMAIAH Vs GOGINENI SATYANARAYANA	RAMESH BABU NELATURI	J JANAKIRAMI REDDY PUBLIC PROSECUTOR	KURNOOL
67	TRCRLP/93/2026 IA 1/2026 Stay Petition IA 2/2026 Condone Delay in Rep	D N SREENIVASULU Vs MANDLA BALARAJU	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR SECTION	ANANTAPUR
68	TRCRLP/96/2026 IA 1/2026 Stay Petition	PINNAMRAJU SATYANARAYANA RAJU Vs GADU VEERA VENKATA SATYA KAMALAKAR RAO	GINJUPALLI SUBBA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
69	CRLP/6798/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	PREMAL PRATAP JOISHER Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	PUBLIC PROSECUTOR K.C.KRISHNA REDDY (HCJ Note)	ANANTAPUR

INTERLOCUTORY

70.1,70.2,70.3 along with 70

70	AS/1221/1997 (OS/135/1989) IA 1/2018 Injunction Petition IA 1/2025 Implead Petition IA 1/2026 Implead Petition	B. KHADER MOHIDDIN & 23 OTHERS Vs K. MOAMMAD MOOSA (DIED) RABIA BEE & 34 OTHERS	M MEHDI HUSSAIN SHAIK MOHAMMAD(SC FOR AP WEB) SHAIK KHAJA BASHA	M R S SRINIVAS A M QURESHI K BALAGOPAL SHAFATH AHMED KHAN SC WAKF BOARD SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA) BUTTA VIJAYA BHASKER Trial court record received	KURNOOL

70.1	TRAS/3110/2000 IA 1/1998(CMP 222/1998) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition IA 4/2026 Condone Delay Petition IA 5/2026 Set Aside Abatement IA 6/2026 L R Petition IA 7/2026 Condone Delay Petition IA 8/2026 Set Aside Abatement IA 9/2026 L R Petition	A.P.STATE WAKF BOARD Vs K.MD MOOSA	SHAIK KHAJA BASHA	M R S SRINIVAS	KURNOOL
70.2	TRAS/3708/2000	A.P.STATE WAKF BOARD Vs K.ABDUL MALIK	SHAIK KHAJA BASHA		KURNOOL
70.3	CRP/5574/2002 (IA/92/2002) IA 1/2002(CMP 23048/2002)	THE ANDHRA PRADESH STATE WAKF BOARD Vs K. MOHAMMED MUSA	SHAIK KHAJA BASHA	M R S SRINIVAS S ARIFULLAH (SC FOR AP WAQF BOARD)	KURNOOL
71	IA/1/2024 Recall Petition AS/1805/1998	B.SEETHARAMA RAJU AND 21 ORS Vs	A V S LAXMI A V S LAXMI	M L ALI M/S BHARADWAJ ASSOCIATES Trial court record not received	VIZIANAGARAM
72	IA/2/2024 Suspension Petition AS/2672/1999	K.SHEPARD KINGHS BURGH 14 ORS Vs	G RONALD RAJU	M V SURESH A SATYA PRASAD P VIVEK	EAST GODAVARI
73	IA/1/2024 Review Petition AS/2672/1999	K.SHEPARD KINGHS BURGH 14 ORS Vs	G RONALD RAJU	M V SURESH A SATYA PRASAD P VIVEK	EAST GODAVARI

74.1 along with 74

74	AS/1090/2002 (OS/29/1982) IA 1/2026 Miscellaneous Petition IA 2/2026 Condone Delay Petition IA 3/2026 Set Aside Abatement IA 4/2026 L R Petition IA 5/2026 Condone Delay Petition IA 6/2026 Set Aside Abatement IA 7/2026 L R Petition	B. MUNASWAMY (DIED) Vs M. KAMALAKARAN	M VENKATA RAMANA REDDY K R PRABHAKAR RAMESH VODNALA	K V N BHUPAL M S CHANDRESH B NALIN KUMAR P RAJENDER REDDY M/S INDUS LAW FIRM B.K.CHAKRAVARTHY J UGRANARASIMHA	CHITTOOR
74.1	WP/630/1998 IA 1/1998(WPMP 708/1998) Direction Petition	SMT. R.HEMALATHA Vs THE DISTRICT COLLECTOR	ELEVATED AS JUDGE M S CHANDRESH	GP FOR LAND ACQUISITION GP FOR MUNCIPAL ADMN URBAN DEV VAJJA CHETHAN KUMAR REDDY K R PRABHAKAR	CHITTOOR
75	AS/1330/2003 (OS/63/1985) IA 2/2023 Injunction Petition	E. APPA RAO Vs N. BULLI AMMAI	G RAMA GOPAL	M BALASUBRAHMANYAM SATYANARAYANA NIMMALA Trial court record received	EAST GODAVARI

76	IA/3/2026 Restoration Petition AS/2274/2003	C.RAMARAO REDDY Vs B.SATYANARAYANA	SIVAPRASAD REDDY VENATI SIVAPRASAD REDDY VENATI	M BALASUBRAHMANYAM M BALASUBRAHMANYAM S SATYANARAYANA MOORTHY	VISAKHAPATNAM
77	IA/2/2026 Condone Delay Petition AS/2274/2003	C.RAMARAO REDDY Vs B.SATYANARAYANA	SIVAPRASAD REDDY VENATI	M BALASUBRAHMANYAM M BALASUBRAHMANYAM S SATYANARAYANA MOORTHY	VISAKHAPATNAM
78	AS/554/2006 (OS/13/1998) IA 1/2016(ASMP 2130/2016) Implead Petition IA 2/2016(ASMP 2131/2016) Direction Petition IA 1/2018 L R Petition IA 2/2018 L R Petition	M. ABDUL GAFFOOR Vs AKBAR BEGUM	AYESHA AZMA S	CHILUKURI KARTHIK MAHESWARA RAO KUNCHEAM K SOMA KONDA REDDY CHUNDURI UDAYA K SITA RAM AKULA SRI KRISHNA SAI BHARGAV SYED SHAREEF AHMED PROPOSED ALLELLANTS 4 TO 8 IN IA I OF 2018 - APP BY A S K S BHARGAV (22688) Trial court record received	ANANTAPUR
79	AS/554/2007 (OS/114/2003) IA 1/2016(ASMP 899/2016) Extension Petition IA 2/2016(ASMP 1382/2016) Vacate Stay Petition	M/S. BHARAT BUILDERS REGISTERED FIRM REPRESENTED BY ITS Vs SMT. PUTTA LAKSHMI	VENKAT CHALLA	NIMMAGADDA REVATHI T V S PRABHAKARA RAO	EAST GODAVARI
80	AS/534/2008 (OS/430/2005) IA 1/2023 Implead Petition	BALEM VARA PRASADA RAO Vs YERRAMSETTI NAGA VARDHANA RAO	NIMMAGADDA SATYANARAYANA M R K CHAKRAVARTHY	V V SATISH	KRISHNA
81	AS/824/2008 (OS/44/2003) IA 1/2021 Condone Delay Petition IA 2/2021 L R Petition IA 3/2021 Set Aside Abatement IA 4/2021 Condone Delay Petition IA 5/2021 Set Aside Abatement IA 6/2021 L R Petition IA 7/2021 Condone Delay Petition IA 8/2021 Set Aside Abatement IA 9/2021 L R Petition IA 10/2021 Condone Delay Petition IA 11/2021 Set Aside Abatement IA 12/2021 L R Petition	SEELAM BUTTAGANDLA PEDDA SUBBANNA Vs SEELAM BUTTAGANDLA SUBBARAYUDU	SRINIVAS BASAVA	G RAMA SARMA KARRI MURALI KRISHNA CS	YSR KADAPA
82	IA/2/2024 Set Aside Petition AS/853/2008	PUVVELLA VENKATESWARA RAO Vs	C RAMACHANDRA RAJU	V T M PRASAD	WEST GODAVARI
83	IA/1/2024 Condone Delay Petition AS/853/2008	PUVVELLA VENKATESWARA RAO Vs	C RAMACHANDRA RAJU	V T M PRASAD	WEST GODAVARI

FINAL HEARING

84	AS/1421/1998 IA 1/1992(CMP 21760/1992) IA 1/1998(CMP 11153/1998)	BOMMIDI THAVUDU Vs B.KAMANNA DIED AND 3 OTHERS	K V SUBRAHMANYA NARUSU	ASHOK KUMAR AGARWAL M V S SURESH KUMAR COURT/ 29 OCT	SRIKAKULAM

85.1 along with 85

85	AS/2173/1998 IA 1/1998(CMP 22832/1998)	M.SARAT BABU Vs M.JANARDHANA RAO & 2 OTHERS	ATCHUTUNI RAMA MOHAN RAO	PRABHU NATH VASIREDDY COURT/ 29 OCT	GUNTUR
85.1	AS/1408/1998 (OS/168/1989) IA 1/2025 Return Documents	PALADUGU VENKATA SUBBA RAO Vs MYENI SARAT BABU	G SUNDARESAN	ATCHUTUNI RAMA MOHAN RAO	GUNTUR

86.1 along with 86

86	AS/2667/1999 (OS/15/1987)	B. BABY SAROJINI Vs B. VEERA VENKATA SATYANARAYNA	T S ANAND	. M V R NARASIMHA CHARYA P RAJASEKHAR	WEST GODAVARI
86.1	AS/2684/1999 IA 1/2001(CMP 2564/2001)	BOMMU BABY SAROJINI & 4 ORS Vs BOMMU SURCHANDRA RAO @ SURYARAO & 18 ORS	T S ANAND	SIVA SANKARA RAO BORRA P RAJASEKHAR	WEST GODAVARI
87	AS/3142/1999	DAVARAJ CHOWDARY&SONS Vs K.SUBBARAMAIAH& ORS	M DORAI RAJ	M P CHANDRAMOULI PT/COURT	CHITTOOR
88	AS/2202/2000 (OS/62/1995)	GANESH TRADING CO & ANOTHER Vs E.SATYANARAYANA CHETTY	M/S INDUS LAW FIRM	S S BHATT CIRCULATION	CHITTOOR

89.1,89.2,89.3 along with 89

89	AS/2264/2000	SHAIK AHMED HUSSAIN Vs N.HARIPRIYA	L J VEERA REDDY	. A BHASKARA CHARY M R S SRINIVAS Trial court record not received	YSR KADAPA
89.1	AS/648/2001 (OS/45/1988) IA 1/2022 Permission Petition IA 1/2026 Implead Petition	N. HARI PRIYA Vs SOFIA BI	M R S SRINIVAS	M VENKATA NARAYANA S PARINEETA	YSR KADAPA
89.2	AS/1079/2001 (OS/19/1998)	N.HARI PRIYA Vs SHAIK AHAMMED HUSSAIN SAHEB	M R S SRINIVAS	P NARASIMHULU	YSR KADAPA
89.3	TRAS/2956/2001 (OS/45/1988)	N.HARI PRIYA & ANOTHER Vs SHAIK AHMED HUSSAIN SAHEB & 2 OTHERS	M R S SRINIVAS K RAMAMOHAN	M R S SRINIVAS- 02390/AP/723/1991	YSR KADAPA
90	AS/2864/2001 (OS/108/1997)	J.V.RAMA MOHAN.& ANOTHER Vs PEREPI RAJYA LAKSHMI.&3 OTHERS.	G V R CHOUDARY AJAY KUMAR KANAPARTHI	E V V S RAVI KUMAR M V S SURESH KUMAR M SRI ATCHYUT M VIJAYA SARATHI REDDY VIVEKANANDA VIRUPAKSHA MEMO OF PROOF OF SERVICE FILED VIDE USR No 81779/2026 PLACED IN THE BUNDLE Trial Court record received	SPS NELLORE
91	AS/451/2002 (OS/59/1997)	TUMATI RAMBHOTLU AND 3 OTHERS Vs MUPPALANENI RAMULAMMA (DIED) & 2 OTHERS	RAMALAKSHMANA REDDY SANEPALLI M BALASUBRAHMANYAM	G VASANTHA RAYUDU N SUBBA RAO	WEST GODAVARI

ADMISSION

92	SA/541/2012 (OS/316/2004)	POTHIREDDY SRINIVASA REDDY Vs CHEVVAKULA PRASANNADEVI @ PRASANNA DIED PER LRS	PETLURI NAGA RAJU	VELAGAPUDI V N RAO C S	GUNTUR

93.1 along with 93

93	SA/912/2015 (OS/465/2004)	SMT Y PHANISRI KRISHNA DIST Vs C VENKATRAVAMMA KRISHNA DIST & 17 OTHERS	G V R CHOUDARY	VELADI SAI SRI HARSHA	KRISHNA
93.1	SA/1305/2017 (OS/465/2004) IA 2/2017(SAMP 2664/2017) Condone Delay Petition IA 3/2017(SAMP 2665/2017) Stay Petition	KUCHI HARISCHANDRAMMA & 5 OTHERS Vs CHALAMALA VENKATARAVAMMA & 12 OTHERS	E V V S RAVI KUMAR G V R CHOUDARY	VELADI SAI SRI HARSHA	KRISHNA
94	SA/281/2016 (OS/192/2006) IA 1/2016(SAMP 747/2016) Stay Petition IA 1/2022 Condone Delay Petition IA 2/2022 Set Aside Petition IA 3/2022 L R Petition	MADDALA VIJAYA KUMARI Vs MAREEDU SYAM MANOHAR BOSE	S ASHOK ANAND KUMAR	G VASANTHA RAYUDU CHALASANI AJAY KUMAR	KRISHNA
95	SA/336/2019 (AS/11/2018) IA 2/2019 Suspension Petition	BHAVARAJU ANJANEYA NAGENDRA SRIRAMA MURTHY Vs MOTEPALLI NAGA SANDHYA	R S MANIDHAR PINGALI		KRISHNA

INTERLOCUTORY

96	IA/1/2023 Restoration Petition SA/1101/1999	BORRA RANGA RAO Vs C.VENKATA NANCHARAIAH AND 2 OTHERS	K V ADITYA CHOWDARY	B KAVITA YADAV B KAVITA YADAV C S	KRISHNA
97	IA/2/2018 Set Aside Abatement SA/872/2000	P.PITCHAMMA AND 2 ORS. Vs	P GANGA RAMI REDDY	A GIRIDHAR RAO	SPS NELLORE
98	IA/4/2018 Set Aside Petition SA/872/2000	P.PITCHAMMA AND 2 ORS. Vs		P GANGA RAMI REDDY A GIRIDHAR RAO	SPS NELLORE
99	IA/1/2018 Condone Delay Petition SA/872/2000	P.PITCHAMMA AND 2 ORS. Vs	P GANGA RAMI REDDY	A GIRIDHAR RAO	SPS NELLORE
100	IA/3/2018 L R Petition SA/872/2000	P.PITCHAMMA AND 2 ORS. Vs	P GANGA RAMI REDDY	A GIRIDHAR RAO	SPS NELLORE

101.1,101.2,101.3 along with 101

101	SA/706/2001 (AS/28/1995)	KESARI CHANDRA REDDY DIED PER LRS 2 TO 7 Vs KURRA LAKSHMINARSAMMA	G KRISHNA MURTHY	DASARI S V V S V PRASAD Trial court record received	GUNTUR

101.1	SA/697/2001 (AS/27/1995) IA 1/2026 Permission Petition	KESARI CHANDRA REDDY DIED PER LRS 2 TO 7 Vs MANTRAVADI RAMAKRISHNA PRASAD (DIED) &5	G KRISHNA MURTHY	./	GUNTUR
101.2	SA/707/2001 (AS/25/1995)	KESARI CHANDRA REDDY DIED PER LRS 2 TO 7 Vs K.LAXMINARASAMMA DANDAMUDI GUNTUR	G KRISHNA MURTHY	DASARI S V V S V PRASAD	GUNTUR
101.3	SA/511/2002 (AS/24/1995) IA 1/2026 Permission Petition	KESARI CHANDRA REDDY Vs M.R.PRASAD (DIED) AND 5 OTHERS	G KRISHNA MURTHY		GUNTUR
102	IA/2/2026 Restoration Petition SA/246/2004	TARAGALLA VEERAIAH (DIED) Vs B.KANAKDURGAMMA	THANJAVURU VENKATA SUMAN	Y V RAVI PRASAD BADANA BHASKARA RAO RAJESH MADDY Y V RAVI PRASAD	WEST GODAVARI
103	IA/1/2026 Condone Delay Petition SA/246/2004	T. VEERAIAH (DIED) Vs B.KANAKDURGAMMA	THANJAVURU VENKATA SUMAN	Y V RAVI PRASAD BADANA BHASKARA RAO RAJESH MADDY Y V RAVI PRASAD	WEST GODAVARI
104	SA/1014/2004 (OS/104/1985) IA 1/2004(SAMP 12049/2004) Condone Delay Petition IA 1/2025 Implead Petition	MR.S.SREENIVASULU Vs MR.S.MUNEPPA	O M R LAW FIRM	T MURALIDHAR RAO SESHADRI GOALLA O MANOHER REDDY	ANANTAPUR
105	SA/1091/2005 (OS/163/1998) IA 1/2025 Vacate Stay Petition IA 2/2025 Condone Delay Petition IA 3/2025 Set Aside Abatement IA 4/2025 L R Petition IA 5/2025 Condone Delay Petition IA 6/2025 Set Aside Abatement IA 7/2025 L R Petition IA 8/2025 Condone Delay Petition IA 9/2025 Set Aside Abatement IA 10/2025 L R Petition	BHUMIREDDYGARI NAGI REDDY Vs B. RAMI REDDY @ RAMA KRISHNA REDDY	C PRAKASH REDDY	J JANAKIRAMI REDDY S VENKATA SUBBA RAO PAPER BOOK FILED VIDE MEMO USR No 27084/2025/13.03.2025 PLACED IN THE BUNDLE Trial court record received	KURNOOL
106	SA/27/2008 (OS/220/1993) IA 1/2008(SAMP 68/2008) Injunction Petition IA 2/2008(SAMP 69/2008) Stay Petition IA 1/2025 Injunction Petition	GUDIBANDLA PEDA ANJI REDDY Vs GUDIBANDLA CHINA ANJI REDDY	POSANI AKASH	SRAVAN KUMAR MANNAVA N NARASIMHA RAO VENKATESWARLU POSANI	GUNTUR

107.1,107.2 along with 107

107	SA/211/2009 (OS/167/1992) IA 1/2016(SAMP 1429/2016) Addl. Evidence Petition	TADEKONDA ANASURYAVATHI Vs KURELLA PREMACHANDRA RAJU	T P ACHARYA	P S P SURESH KUMAR E V V S RAVI KUMAR	KRISHNA
107.1	SA/103/2009 (OS/167/1992)	BODAVULA BUTCHAMMA Vs KURELLA PREMACHANDRA RAJU	VL N G K MURTHY	P S P SURESH KUMAR	KRISHNA

107.2	SA/212/2009 (OS/167/1992) IA 1/2016(SAMP 1432/2016) Addl. Evidence Petition	TADIKONDA ANASURYAVATHI Vs KURELLA PRASADA RAO [DIED] PER LR R-2.	T P ACHARYA	P S P SURESH KUMAR	KRISHNA
108	SA/1151/2009 (OS/452/2000) IA 2/2009(SAMP 2524/2009) Direction Petition	JUVVANAPUDI SURYA PRAKASHA RAO Vs INDIAN CHRISTIAN MISSION CHURCH AND OTHERS	C RAMACHANDRA RAJU	MURTHY NAGENDRA SAGAR BABU N J VICTOR MOSES COURT/ 28 OCT	WEST GODAVARI
109	SA/1190/2011 (OS/219/2005) IA 1/2025 Additional Material Petition IA 2/2025 Miscellaneous Petition IA 1/2026 Set Aside Abatement IA 2/2026 L R Petition	SRI BURRI SAMUEL [DIED] Vs SRI KALAVA SATYANARAYANA	M R K CHAKRAVARTHY	VENKATESWARA PRASAD D C S	KRISHNA
110	SA/1434/2012 (OS/10/2002) IA 1/2012(SAMP 3613/2012) Stay Petition	N.CHANDRASEKHAR Vs N.DHANA LAKSHMI	SRINIVAS POLAVARAPU	P VIVEK Trial Court record received	CHITTOOR
111	SA/123/2013 (OS/440/2002) IA 1/2013(SAMP 296/2013) Injunction Petition IA 2/2013(SAMP 297/2013) Addl. Evidence Petition	PALA SRIRAMADASU Vs PALA SOMAYYA	S SURYA PRAKASA RAO	P RAJASEKHAR T S ANAND	WEST GODAVARI
112	SA/853/2015 (OS/84/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 Condone Delay Petition IA 4/2026 L R Petition IA 5/2026 Condone Delay Petition IA 6/2026 Set Aside Abatement IA 7/2026 L R Petition	DODDI APPAYYAMMA Vs DODDI SOMULAMMA	YOGESH KUMAR HEROOR	PROOF OF SERVICE NOT FILED SA 707/2012 WAS DISPOSED ON 23.01.2025	VISAKHAPATNAM
113	SA/860/2016 (OS/286/2010) IA 1/2016(SAMP 2174/2016) Stay Petition IA 1/2017(SAMP 196/2017) Extension Petition	THE DISTRICT COLLECTOR KURNOOL Vs SHAIK OSMAN BASHA.	GP FOR ARBITRATION (AP)	T NAGARJUNA REDDY	KURNOOL
114	IA/1/2017(SAMP 2081/2017) Restoration Petition SA/277/2017	MATCHA VENKATA RATNAM Vs SMT. NAGUBILLI NAGA SUREEDU	P B VIJAY KUMAR		VISAKHAPATNAM
115	SA/95/2018 (AS/41/2010) IA 1/2017 Suspension Petition IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	NALLAM SURESH Vs KALLU BABU SHAREF	P NAGENDRA REDDY		YSR KADAPA
116	SA/738/2018 (AS/135/2011) IA 1/2025 Injunction Petition IA 4/2026 Injunction Petition	MEESALA NARAYANAMMA Vs PALURI APPALANARAYANA	NIMMAGADDA REVATHI	V V RAVI PRASAD	VISAKHAPATNAM

117	SA/1536/2018 (AS/85/2011) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	JETTY BALARAMI REDDY (DIED) Vs PITCHIKA SESHAMMA (DIED)	VIVEK CHANDRA SEKHAR S	M/S BHASKARI ADVOCATES	SPS NELLORE

118.1 along with 118

118	SA/1815/2018 (AS/109/2004) IA 1/2018 Condone Delay in Rep IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	K SANKUNTHALAMMA Vs K GIRIJA	SODUM ANVESHA	R RAVI KUMAR Trial court record received	CHITTOOR
118.1	SA/35/2019 (AS/11/2004) IA 1/2025 Condone Delay Petition IA 2/2025 Set Aside Abatement IA 3/2025 L R Petition	K SAKUNTHALAMMA Vs K N SWAMY NAIDU (DIED)	SODUM ANVESHA- 17805/AP/583/2014	SODUM ANVESHA R RAVI KUMAR	CHITTOOR
119	SA/389/2019 (AS/15/2016) IA 2/2019 Stay Petition	YERRAMREDDY CHANDRA REDDY (DIED) Vs THUMMA KASPA REDDY	G V S MEHAR KUMAR	VENKATA DURGA RAO ANANTHA CELL	GUNTUR

FINAL HEARING

120	SA/1027/1998	K.VENKAYAMMA AND ANR Vs KARRI VANUMULAMMA AND ANR	1353/M V DURGA PRASAD	896/T S ANAND	EAST GODAVARI
121	SA/829/2000	YIYYALI SANKARAIAH & 2 ORS Vs MULAGANETI APPARAO & 3 ORS	P RAJASEKHAR	C V R RUDRA PRASAD COURT/29 OCT	VISAKHAPATNAM
122	SA/66/2001 (AS/102/1994)	I.N.CHOWDARI. Vs I.RAVINDRA BABU.&6 OTHERS.	P NAGENDRA REDDY	G KRISHNA MURTHY	PRAKASAM
123	SA/951/2001 (AS/5/1996)	KATTAMURI BHAGYAMMA Vs NAVAKOTI SARSWATHI DIED PER LRS 2 TO 5	P SRIDHAR REDDY	C V R RUDRA PRASAD	SPS NELLORE
124	SA/1659/2004 (OS/157/1991)	SMT. KANTIPUDI SUBBALAKSHMI Vs SMT. EDUPUGANTI SEETHAMMA (DIED)	M V DURGA PRASAD	.. C VENKAIAH	WEST GODAVARI
125	SA/757/2005 (OS/1707/1997) IA 1/2011(SAMP 496/2011) Addl. Evidence Petition	SMT. NELLI NOOKALAMMA Vs SMT. B.APPAYYAMMA	V V RAVI PRASAD	0 V V SATISH Trial Court record received.	VISAKHAPATNAM

126.1 along with 126

126	SA/1288/2010 (OS/1224/2004)	BANDI VENKATESWARA RAO DIED PER LRS Vs SMT.SRIRAM MALATHI	Y L SIVA KALPANA REDDY	P V VENKATA RAVI SANKAR and Dr. P.B Reddy M P CHANDRAMOULI Trial Court record received.	SPS NELLORE
126.1	SA/1289/2010 (OS/958/2004)	BANDI VENKATESWARA RAO DIED PER LRS Vs SMT. SUDARSI MALAKONDAMMA @ MALATHI	Y L SIVA KALPANA REDDY	SASANKA BHUVANAGIRI A V S RAMA KRISHNA Y MAHA LAKSHMI K LAKSHMI NARASIMHA (SC FOR AB) M P CHANDRAMOULI	SPS NELLORE

127	SA/1413/2012 (OS/360/2002)	A. MAHALAKSHMI (DIED PER LRS) Vs K. BHADRINATH	ATCHUTANANDA DONDETI	SURENDRA DESAI	ANANTAPUR
128	SA/196/2013 (OS/837/2009)	PASUPULETI RAMA DEVI Vs GADDAM KANAKA DURGA	VEDULA SRINIVAS	SS RAMA KRISHNA PRASAD PAPER BOOK AVAILABLE Trial Court record not received.	KRISHNA
129	SA/450/2016 (OS/18/2013)	KONDAREDDY OBUL REDDY Vs NAGA DURA REDDY	PRAVEEN KUMAR VEERJALA	VAMSI KRISHNA VARANASI	KRISHNA

NOTE: AFTER DAILY LIST, WEEKLY LIST WILL BE TAKEN UP.